


PENDENCY / ARREARS IN THE STATE OF
FOR THE MONTH OF **MARCH 2016**
SUBORDINATE COURTS

Sl. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	21498	71124	92622	732	2590	3322	743	2227	2970	21487	71487	92974	-0.051	0.510376	0.459	125	260	385	5437	28630	34067

3(a)	Whether any Statewide/Regional Conference held during the month.	No
3(b)	Number of Officers who participated in the said conference.	NA
3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
4	What is the progress made on those targets district-wise.	NA


District Judge, Nadia.